

**IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 13-07-2021
MORNING SESSION**

SL. No.		CASE NO.	STAGE
1	L.A.C.	30/06	Evidence
2	L.A.C.	59/06	Evidence
3	L.A.C.	66/06	Evidence
4	O.S.	265/11	Evidence
5	O.S.	30/12	Evidence
6	O.S.	85/12	Evidence
7	O.S.	521/12	Evidence
8	O.S.	366/13	Evidence
9	O.S.	342/14	Evidence
10	O.S.	356/14	Evidence
11	O.S.	203/15	Evidence
12	O.S.	254/15	Evidence
13	O.S.	648/16	Evidence
14	O.S.	787/16	Evidence
15	O.S.	806/16	Evidence
16	O.S.	852/16	Evidence
17	O.S.	335/17	Evidence
18	L.A.C.	230/06	Evidence
19	O.S.	475/08	Evidence
20	Ex.	02/2011	Arguments
AFTERNOON SESSION			
1	O.S.	301/15	Arguments
2	O.S.	565/07	Await notice
3	O.S.	531/08	Call on
4	L.A.C.	05/2008	Commissioner Warrant
5	O.S.	270/07	Settlement
6	F.D.P.	8/2008	Settlement
7	O.S.	41/2020	Await suit summons
8	O.S.	551/06	Amendment
9	O.S.	375/08	Steps
10	O.S.	850/08	Steps
11	O.S.	72/11	Steps
12	O.S.	89/11	Steps
13	O.S.	129/14	Steps
14	O.S.	456/14	Steps
15	O.S.	242/15	Steps
16	O.S.	279/15	Steps
17	O.S.	687/18	Steps
18	Elec. Petn.	3/2016	Steps
19	O.S.	880/08	Summons
20	O.S.	23/2011	Summons

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**Prl. Senior Civil Judge & JMFC,
Devanahalli.**

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 13-07-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL & CIVIL CASES	CRIMINAL & CIVIL CASES
<u>EVIDENCE</u>	<u>HEARING</u>
1. O.S.382/009	1. O.S.434/2008
2. O.S.460/2010	2. O.S.436/2008
3. C.C.4394/2015	3. O.S.438/2008
4. C.C.158/2016	4. O.S.748/2008
5. C.C.922/2016	5. O.S.750/2008
	6. O.S.752/2008
<u>BODY WARRANT</u>	7. O.S.754/2008
6. C.C.1168/2019	8. O.S.747/2008
7. C.C.3892/2021	9. O.S.749/2008
8. C.C.3893/2021	10. O.S.751/2008
	11. O.S.753/2008
<u>OBJECTION</u>	12. O.S.755/2008
9. C.C.3477/2013	13. O.S.756/2008
10. C.C.5343/2019	14. O.S.757/2008
	15. O.S.758/2008
<u>APPEARANCE OF PARTIES</u>	16. O.S.759/2008
11. O.S.214/2021	17. O.S.760/2008
12. O.S.216/2021	18. O.S.761/2008
	19. O.S.762/2008
<u>CALL ON</u>	<u>NEW SUIT</u>
13. O.S.226/2021	20. O.S.230/2021
14. C.C.3287/2015	
15. C.C.3853/2021	
16. Cr.89/2021(CTPS)	
<u>HEARING</u>	
17. PCR.303/2019	
18. PCR.338/2019	
19. PCR.230/2020	
20. Cr.76/2021(CPS)	

NOTE: All the advocates are requested to strictly follow
SOP dated 25/06/2021 issued by the Hon'ble
High Court of Karnataka.

C/c Addl.Civil Judge & JMFC.,